

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA./21/483/2018
Dated: 04/9/2018

BETWEEN:

G. Ganesh, S/o.Manohan,
Aged about 62 years,
Inspector Control (Retd.), Gr.B,
Security Printing Press,
Mint Compound, Saifabad, Hyderabad,
R/o. Flat No.202, Thirumala Apartments,
Nagarjuna Nagar, Tarnaka, Secunderabad.

..... Applicant

AND

1. The Union of India rep. by its
Joint Secretary, Department of Economic Affairs,
Ministry of Finance, Govt. of India, New Delhi.
2. The Chairman & Managing Director,
Security Printing & Minting Corporation Ltd.,
16th floor, Jawahar Vyapar Bhavan, Janpath, New Delhi.
3. The General Manager, Security Printing Press,
SPMCIL, Mint Compound, Saifabad, Hyderabad.

..... Respondents

Counsel for the Applicant : Mr. M. Srinivasa Rao, Advocate
Counsel for the Respondents : Mrs. K. Rajitha, Sr .CGSC
: Mr. P. Bhaktavatsal for R3

CORAM

Hon'ble Mr. Swarup Kumar Mishra, Judicial Member

ORAL ORDER

{Per Hon'ble Mr. Swarup Kumar Mishra, Judicial Member}

Learned counsel for the applicant does not want to proceed with this case. Therefore, the OA is dismissed as withdrawn.

(SWARUP KUMAR MISHRA)
JUDL.MEMBER

Dated the 4th September, 2018
(Dictated in the Open Court)

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